

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Prescot Road,
Gulestan Bldg.,
Fort, Bombay - 1.

O.A./ ~~XXX~~ No. 1303/94/

Dt: /12/1994.

~~XXXXXX~~ Mrs. Salma Hyderali Raza, Bombay.. Applicant.

Vs.

The Union of India & Ors.

.... Respondents.

CORAM : HON'BLE MEMBER (A), SHRI M.R. KOLHATKAR.

~~XXXXXX~~

TRIBUNAL'S ORDER :

DATED: 19-12-1994.

None for the applicant.

Last time the case was adjourned to 19-12-94 at the request
of Applicants Counsel.

Applicants Counsel is not present. The case is dismissed
on default of the appearance of the applicant's Counsel.

Date

Section Officer
Central Admin. Tribunal
Bombay Bench.

NO.CAT/BOM/JUDL/O.A.1303/94/

Dated: /12/94.

Copy to:

1. Mrs. Salma H. Raza, Bombay
R/o B. Andaz Co-operative Hsg. Society,
Juhu Lane, C.D. Barfiwala Road, Andheri (W),
Bombay - 400 058.
2. Union of India, through its Secretary,
Ministry of Health, Shaastri Bhavan, New Delhi.
3. The Regional Research Institute of Unani Medicine,
through its Hon'ble Project Officer, J.J. Hospital,
Compound, Bombay-400 008.
4. The Central Council for Research in Unani Medicine,
through the Director, 5, Panch Sheel Shopping Centre,
New Delhi - 17.

SECTION OFFICER.